MINISTRY OF HEALTH AND FAMILY WELFARE

(Department of Health and Family Welfare)

NOTIFICATION

New Delhi, the 28th May, 2008

S.O. 1246(E).—In exercise of the powers conferred by sub-section (3) of Section 1 of the Food Safety and Standards Act, 2006 (34 of 2006), the Central Government hereby appoints the 28th day of May, 2008, as the day on which the provisions of Section 3 and Section 30 of the said Act shall come into force.

[F.No. P-15025/14/2008-DFQC]

DEBASISH PANDA, Jt. Secy.